

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12.08.2024

**NOTICE**

Please take notice that the following matter listed in the Court – II on 15.07.2024 was not be taken up. The next date of hearing is 17.09.2024.

| S. No. | Case No.                                                        | Name of the parties                                                                            | Counsel for Appellants | Counsel for Respondents |
|--------|-----------------------------------------------------------------|------------------------------------------------------------------------------------------------|------------------------|-------------------------|
| 1.     | Comp. App. (AT)<br>No. 68 of 2024<br><br>(With Defects)<br>(PH) | HLV Ltd.<br>Vs.<br>ITC Ltd. & Ors.<br><br><b>With</b>                                          | Anu Shrivastava        | Vaishnavi Rao           |
| 2.     | Comp. App. (AT)<br>No. 81 of 2024<br><br>(PH)                   | JM Financial Asset Reconstruction<br>Company Ltd.<br>Vs.<br>ITC Ltd. & Ors.<br><br><b>With</b> | Ajay Bhargava          | Vaishnavi Rao           |
| 3.     | Comp. App. (AT)<br>No. 83 of 2024<br><br>(With Defects)<br>(PH) | Vivek Nair & Anr.<br>Vs.<br>ITC Ltd. & Ors.                                                    | Sourabh Gupta          | Vaishnavi Rao           |

By order of Hon'ble Chairperson  
-Sd/-  
Registrar